## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

43

C.A No. 05/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

K.R. Ganatra.

V/s.

E-Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398, 237b, 58,59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Durgapusael Rogani Advocate

1/b PDS Legal

of Respondent

2. Sarah Thanawala

Advocate i/b Dhrune liladhay & co for pertioner Sool

## <u>ORDER</u>

Company Appeal No. 5/58, 59/NCLT/MB/MAH/2016

At request of the Counsel, list this matter on 24.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)